IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

C.P. 27(ND)/08

IN THE MATTER OF:

M/s. Vinod Gupta

... PETITIONER

Vs.

M/s. Standard Watch Co. (P) Limited & Ors.

.... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 31.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

: Mr. VK Gupta, Advocate

Mr. Ms. Alisha Chopra, Advocate

For the Respondents

: Ms. Ranjana Raj Gawai, Advocate

Ms. Vasudha Sen, Advocate Ms. Sreenita, Advocate

ORDER

As in C.P. 24 (ND)/08.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 31.7.2017